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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/30/2016
NAME OF THE PETITIONER(S) : N.Kannan
NAME OF THE RESPONDENT(S) : Sri Selvanarayana Packaging P Limited & 8 others
UNDER SECTION : 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

R. SIVAKUMAR

Respondent 1,2,3 & 5

S. Senthil
16/2/18

Sandeep Kumar

Counsel For
Petitioner

For Cibi Vishnu

ORDER

Counsel for petitioner present. Counsel for R1, R2, R3 & R5 present. Counsel for the petitioner prayed for time for filing written submissions. Time is enlarged at request. Put up on 28.02.2018.

-sd-

(S VIJAYARAGHAVAN)
Member(Technical)

-sd-

(CH. MOHD SHARIEF TARIQ)
Member(Judicial)